

चलाई गई थी वही खत्म हो जायगा यानी बाया मथुरा जाने में और देर लगेगी और गाड़ी दिल्ली ज्यादा देर में पहुंचेगी।

**श्री एस. एन. बास :** जो उत्तर बिहार के यात्री इस ट्रेन से सफर करेंगे उन की सुविधा को ध्यान में रखते हुए इस गाड़ी के पहुंचने के बाद क्या लखनऊ से बिहार के लिए कोई तेज गाड़ी खोलने का इरादा है ?

**श्री एल. बी. शास्त्री :** क्या बिहार से लखनऊ तक आवेंगे उन के ख्याल से ?

**श्री एस. एन. बास :** जो उत्तर बिहार को जायेंगे उन के ख्याल से।

**श्री एल. बी. शास्त्री :** मेरे ख्याल में पहले से ही ऐसी गाड़ियां हैं जिन से यह यात्री सुविधापूर्वक आ और जा सकते हैं।

**Mr. Speaker:** I think these questions should be raised in the Advisory Committee. These are all many details.

**श्री फ़िरोज गांधी :** यह गाड़ी दिल्ली बहुत देर में पहुंचती है। क्या इसके जल्दी पहुंचने का इन्तिज़ाम हो सकता है ?

**श्री एल. बी. शास्त्री :** जी हां, आदेश दे दिया गया है और अगले टाइम टेबिल में गालवन आप यह पायेंगे कि यह एक घंटा जल्दी पहुंचेगी।

#### BOMBAY STATE ROAD TRANSPORT CORPORATION

\*2316. **Shri Kajrolkar:** Will the Minister of Transport be pleased to state:

(a) the capital agreed to be provided for the Bombay State Road Transport Corporation by the Central and the State Government respectively and the amounts actually contributed by the two Governments up to 31st March, 1952;

(b) what are the yearly financial results of the Corporation from 1949 till 31st March, 1952;

(c) what are the financial results of Delhi, and other recent State Transport undertakings constituted under the Central Act during the corresponding periods; and

(d) how many representatives of the Central Government there are on the Bombay State Road Transport Corporation?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) to (d). A statement giving the required information is laid on the Table of the House. [See Appendix XI. annexure No. 2]

**Shri Kajrolkar:** Do the Government propose to set up a Central Board of Transport to coordinate the States' transport undertakings?

**Shri L. B. Shastri:** Well, we have called a conference and we might consider this proposal in that conference. The conference will be attended by the State Ministers and the Transport Commissioners of the various States.

**Shri Kajrolkar:** Can the hon. Minister tell us what are the principles followed in the payment of compensation to the bus-owners who were formerly running the services?

**Shri L. B. Shastri:** The rates of compensation payable are laid down in rule 102-B of the Bombay Motor Vehicles Rules, 1940. Besides that, the Corporation has purchased the vehicles of the bus operators wherever possible.

**Shri Kajrolkar:** Can the hon. Minister give us the comparative fares before and after the taking over by the State?

**Shri L. B. Shastri:** I should like to have notice.

**Shri K. K. Basu:** Do the Government propose to improve the financial results of the Delhi Transport by improving the service?

**Shri L. B. Shastri:** Yes, we had recently instituted an inquiry. The Committee put in very hard work and they submitted their report within ten days. The report is now under examination.

#### Short Notice Question and Answer

##### FLOODS IN ASSAM

**Jonab Amjad Ali:** Will the Minister of Irrigation and Power be pleased to refer to the statement made by the Minister of Home Affairs on the 22nd July, 1952, on the floods in Assam and make a further statement on the subject in the light of any further information which Government may have received from Assam?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** May I, Sir, with your permission make a statement to the House in reply to this Short Notice Question on the basis of further information received regarding floods in Assam after the Home Minister's statement. Before I proceed, I may take the opportunity of bringing to the notice of the House, with a sense of relief, that the loss of life which in the Home Minister's statement had been mentioned as 52 turns out to be very much less. Actually only two deaths have been reported as due to the floods. I may explain that the mistake crept in because of some error in the transmission of the message. The latest information received from the State Government indicates that the flood throughout the State is subsiding. In the North Trunk Road, communication has been restored temporarily. The work of repairs to bridges continues. The road communication on the Assam Trunk Road and some important district roads including Tura, Manikarchar and Goalpara roads has been restored. It is expected that communications on the Assam Access Road between Buxirhat and Bilaspara will be restored in the first week of August. Every effort is being made to restore communication on all the other roads. The State Government have been informed by the Ministry of Transport that they should go ahead with repair work to all National Highways in anticipation of the grant of additional funds. The State Government have deputed the Additional Chief Engineer, three Superintending Engineers and one Assistant Chief Engineer for the work.

2. Railway Communication along the Assam Rail Link has been restored upto Chengmari from the west and upto Fakiragram from the east. Between Chengmari and Fakiragram restoration has been made in patches and through communication over this section and consequently on the entire route may be possible in stages by the end of August.

Communication on all branch lines has been restored subject to transshipment between Tangla and Harisingha on Rangiya and Ranganara North Branch and except between Cooch-Bihar and Gitaldaha on the Alipur Duar-Gital daha Branch.

3. The Chief Minister of Assam has requested for the supply of medicines, disinfectants and milk powder worth about Rs. 4 lakhs. The hon. Minister of Health has already issued instructions for the supply of stores to the value of Rs. 55,000 which comprises anti-malarial drugs and milk powder. These stores have been sent to the As-

sistant Director of Public Health, Gauhati, through the West Bengal of the Indian Red Cross Society. A further consignment of medical stores worth about Rs. 40,000 comprising bleaching powder, sulphur drugs, potassium permanganate and quinine is also being sent under instructions of the hon. Minister of Health to this officer through the West Bengal Branch of the Indian Red Cross Society. The Government of India are considering the possibility of sending further supplies of medical stores e.g. Quinine tablets, Mepacrine tablets, Multi-vitamin tablets, Sulphamazathin, Penicillin (ordinary), Milk Powder (full cream) and Milk Powder (malted) to Assam free of cost. A request has also been made to the United Nations International Children's Emergency Fund for the supply of 50 tons of skimmed milk powder, one million tablets of Sulphadiazine and one million tablets of Paludrine for relief in the flood affected areas.

4. During the first half of this year, 13,252 tons of rice and 53,397 tons of wheat were allotted to Assam. The Assam Government have got stocks of 17,324 tons of rice and 4272 tons of wheat. These stocks are sufficient for 14 weeks and to meet emergent supplies. The State Government have been advised that they should make whatever emergency distribution may be necessary out of the stocks that they hold and that it will be subsequently replenished to meet the resulting demands in full. The Government of India will be in a position to supply whatever quantities of wheat are required but in respect of rice, the supply position of which is difficult, it may not be possible to meet all their demands.

5. The Chief Minister of Assam has telegraphed asking for 5000 maunds of rice for free distribution and another 5000 maunds to be supplied at the concessional price of Rs. 15/- per md. The supply of 5,000 maunds for sale at concessional rates has been agreed to and in regard to quantities for free supply, it has been suggested that Assam Government may in the first instance meet the expenditure from the Governor's relief fund. However, immediate movement of these small quantities from Central Government stocks will not be necessary as Assam can find these from their own stocks.

6. Sepatgram Post Office has resumed working with effect from the 18th July. Mail communication to the Saikhaghat and Sadiya Post Offices which was interrupted has been restored. Partial restoration of mail communication to Pasighat Post Office has been effected; mails are being sent and re-

ceived thrice weekly. R.M.S. sections Rangia and Rangpara North are working partly. The Sections which were previously working between Dhubri and Bengaigaon have been extended to Bijni. A sorting section is now working between Amingaon and Pathsaia. The Sections working between Alipur Duar and Gauhati continue to be under suspension. Mail communication with Tura Post Office in the Garo Hills and Motor Service to Goalpara and Manakchar have been fully restored. Mails for and from section working between Dhubri and Bijni are being exchanged through Jogigopa and Goalpara. Mail arrangements in other parts viz. South of the Brahmaputra, Cachar and Lushai Hill district are normal. Telecommunication services have been restored fully in the Assam area and the working is now normal subject only to the usual day-to-day interruptions. Further, in connection with the flood relief operations, civil aircrafts have been carrying a number of sorties for carrying food supplies and transporting stranded persons since 16th July 1952. A statement giving the details is laid on the Table of the House. [See Appendix XI, annexure No. 3.]

7. Up to the 25th July 1952, agricultural loans to the extent of Rs. 3,81,500; gratuitous relief to the extent of Rs. 2,05,150 and Test relief to the extent of Rs. 8,600 have been granted by the Government of Assam.

8. The erosion at Dibrugarh and Sadiya still continues but on a less serious scale compared to the erosion caused by the floods during the last two years. The erosion is likely to be intensified with the fall of the river.

**Jonab Amjad Ali** rose—

**Mr. Speaker:** I think the hon. Members know that having called for a statement and the statement having been made, it is not our practice here to allow supplementaries.

**Jonab Amjad Ali:** I want clarification on one or two points in the statement.

**Mr. Speaker:** But if he wants further information.....

**Jonab Amjad Ali:** No, Sir, only clarification. Will the hon. Minister in charge of Communications be pleased to say whether the overhead wires between Cooch-Bihar and Gauhati have been restored?

**The Deputy Minister of Communications (Shri Raj Bahadur):** Telecommunications have been restored in full.

**Shri R. K. Chaudhury:** May I know whether it is a fact that the headquar-

ters of Sadiya have been shifted to Teju on account of Sadiya being under water and if so, has it been possible for the people of Sadiya to come back to it now from Teju?

**Shri Nanda:** There is no further information on the subject.

**Jonab Amjad Ali:** Is it under the contemplation of Government to find out ways and means of preventing a recurrence of floods in Assam?

**Shri Nanda:** Certainly.

## WRITTEN ANSWERS TO QUESTIONS

T. T. E.

\*2302. **Shri Frank Anthony:** Will the Minister of Railways be pleased to state:

(a) whether the Railway Board allotted 26 posts to T. T. E's. (Travelling Ticket Examiners) to the B. N. Railway in the prescribed scale A;

(b) whether this allotment should have been given effect to from the 1st January, 1947;

(c) the reasons for the Railway Board changing its original orders;

(d) whether former District Inspectors were redesignated T. T. E's and put into the prescribed A scale although they were all men drawing much above the prescribed A scale;

(e) whether the District Inspectors although re-designated T. T. E's continued to function in their old supervisory capacity and are not, in fact, doing the work of T. T. E's; and

(f) whether the Joint Advisory Committee had agreed that the interpretation of the C. P. C. recommendations had created a grievance and suggested its correction?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The Railway Board allotted 36 posts on the ex-B. N. Railway to grade "A" of the prescribed scales of pay applicable to Travelling Ticket Examiners. These 36 posts included 26 posts previously designated as Travelling Ticket Inspectors, Grade I.

(b) The staff electing the prescribed scales of pay were eligible to draw pay in those scales of pay from 1st January 1947 or 16th August 1947 according to the date they elected.

(c) The original orders were subsequently changed mainly because it was found that the original allocation to the various grades of Travelling Ticket Examiners was defective.

(d) Yes, because in the scheme of prescribed scales the designation of